

(c) and (d) A few repatriated Indian Prisoners of War have complained that treatment meted out to them at the time of capture was harsh. They have complained of torture and neglect of their injuries.

**Number of Scheduled Castes & Scheduled Tribes Employees Vis-a-Vis others in the Ministry of Petroleum and Chemicals**

7633 SHRI AMBESH Will the Minister of PETROLEUM AND CHEMICALS be pleased to state the number of Class I, II, III and IV Officers in his Ministry and Departments/Offices and the number of Scheduled Castes and Scheduled Tribes employees in each category?

THE MINISTER OF LAW AND JUSTICE & PETROLEUM AND CHEMICALS (SHRI H R GOKHALE) Particulars in respect of the Ministry are as follows

As on 1-1-1972

Class of Post	No of Officers	No of Scheduled Castes, Scheduled Tribes Employees
Class I	33	2
Class II	125	6
Class III	85	9
Class IV	69	21

There are no attached or subordinate offices under this Ministry

**Special Accommodation in States to Cover Gap in Resources**

764 SHRI D D DESAI Will the Minister of FINANCE be pleased to state

(a) the State-wise and year-wise figures of special accommodation provided to the various State Governments from 1969-70 to 1971-72,

(b) what is the amount of special accommodation, State-wise, proposed to be given to the different States during 1972-73 and 1973-74, and

(c) what is the basis on which such special accommodation is granted by the Government of India to the State Governments?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K R GANESH) (a) A Statement is attached

(b) and (c) Special accommodation (by way of loans) is given to those States which in the assessment of the Planning Commission, had incalculable gaps in resources during the Fourth Plan period. The quantum of special accommodation to be given to such States each year is fixed after taking into account the recommendations of the Fifth Finance Commission and the assessment of the Planning Commission in regard to unavoidable non Plan commitments, the scope of economies in non Plan expenditure, the efforts made to improve revenue and tax collections and mobilisation of other normal budgetary resources by the State Governments concerned. For 1972-73 and 1973-74 this assessment has not yet been finalised.

*Statement*

State	(Rs Crores)			
	1969-70	1970-71	1971-72*	Total
1	2	3	4	5
1 Andhra Pradesh	21.71	24.82	—	46.53
2 Assam	48.54	25.41	16.49	90.44

\*Provisional

	1	2	3	4	5	6
3	Jammu & Kashmir		56 92	6 43	42.86	106 21
4	Kerala		17 88	20 80	8.61	47 29
5.	Madhya Pradesh		1 50	—	—	1 50
6	Meghalaya		—	0.20	—	0 20
7	Mysore		15 60	18 05	12 07	45 72
8	Orissa		28.78	26.38	20 21	75 37
9	Rajasthan		60 41	23.10	24 06	107 57
10	Tamil Nadu		7 00	—	—	7 00
11	West Bengal		6 21	25 41	—	31.62
Total			264 55	170 60	124 30*	559 45

## Display of Gnat Air Show in U K.

7635 SHRI PILOO MODY Will the Minister of DEFENCE be pleased to state :

(a) whether Government propose to display the improved version of Gnat and certain labour intensive aviation parts at the Air Show in U.K. this year.

(b) if so, the nature and type of the items proposed to be displayed at the show; and

(c) how it will serve India's interest ?

THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI VIDYA CHARAN SHUKLA) : (a) and (b) Hindustan Aeronautics Ltd propose to participate in the Farnborough Air Show and display the Gnat currently being produced at HAL, besides the Indian designed HJT 16 Jet Trainer. The following other items are also proposed to be exhibited .—

(i) Samples of labour-intensive castings, forgings and machined parts produced by HAL,

(ii) Items such as air starters which have been designed by HAL;

## (iii) Models and photographs.

(c) The main object is to promote an awareness abroad of level of maturity and sophistication reached by the industry in India and its capacity to manufacture and supply, on competitive terms; labour intensive forgings, castings, machined parts, assemblies etc

## Huge Exchange Loss

7636 SHRI H M PATEL Will the Minister of FINANCE be pleased to state :

(a) whether attention of Government have been invited to a report which appeared in the "Economic Times" dated the 6th May, 1972 under the heading "Huge exchange loss" ;

(b) if so, the reaction of Government thereto, and

(c) the amounts listed as "errors and omission" during the last three years (year-wise) ?

THE MINISTER OF FINANCE (SHRI YSHEWANTRAO CHAVAN) :

(a) Yes, sir.